

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Unishire Housing LLP Date of Commencement of Liquidation: 08-01-2020; List of Stakeholders as on Date: 18-03-2026; Name of IP: Mr. Kondisetty Kumar Dushyantha; Process Number: 1; Last 5 digit of registration number: 10688

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	5	11231452	5	11231452				NA
3	Secured financial creditors	2	2009731548	2	2009731548				Annexure 3
4	Unsecured financial creditors	50	1193012749	50	1104479212.21				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	12	1920694	0	0				Annexure 6
7	Operational creditors (Government Dues)	1	7025839	1	7025839		1920694		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	7092692	4	5891779		445824		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		75	3230014974	62	3138359830.21		2366518		